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CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A.No.1791/97

Hon'ble Sh. T.N.Bhat, Member (J)
Hon'ble Sh. S.P.Biswas, Member (A)

New Delhi, this the 11th day of March, 1998

Sh.Jagdish Chander Sharma
Office Superintendent-II,
Northern RAILway,
CR Branch, DRM Office,
New Delhi.

APPLICANT

(By Advocate: Shri A.K.Bhardwaj)

Versus

1. Union of India

Through:
The Secretary, Estt.,
Railway Board,
Rail Bhawan, New Delhi.

2. The General Manager,
Northern RAILway,
Baroda House, New Delhi.

3. The Divisional Railway Manager,
Delhi Division,
Northern Railway,
DRM Office, New Delhi.

4. The Sr. Divisional Personnel Officer,
Northern Railway,
Delhi Division,
DRM Office, New Delhi.

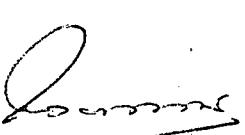
RESPONDENTS

(By Sh.O.P. Kshatriya, Advocate)

O R D E R (Oral)

Sh.T.N. Bhat, Hon'ble Member (J)

The applicant's counsel submits that the relief prayed for by the applicant in this OA has been granted and the OA has become infructuous. In view of the facts and circumstances of this case, this OA is dismissed as infructuous. The counsel for the respondents Shri O.P.Kshatriya is also present.


(S.P. BISWAS)

MEMBER (A)


(T.N. BHAT)

MEMBER (J)

/PB/